GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:540 ANSWERED ON:26.02.2015 RENEWABLE ENERGY SOLUTIONS Antony Shri Anto

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is implementing any scheme for facilitating Bank loans to households for setting up off-grid renewable energy solutions in the country; and
- (b) if so, the details thereof including the salient features of the scheme and the break-up of funds allocated and energy generated in this regard, State-wise?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Yes Madam, Ministry has been implementing capital subsidy scheme for solar lighting system through NABARD/Regional Rural Banks/Commercial Banks etc. for individual households throughout the country.
- (b): Under the capital subsidy scheme for solar lighting systems implemented through NABARD following are salient features:-
- (i) 40% capital subsidy provided by Ministry.
- (ii) NABARD is implementing the scheme through RRB's other scheduled commercial/Cooperative Bank. Banks will provide loan for 60% of the system cost at commercial rate of interest for consumer.
- (iii) Minimum lock in period is for 3 years.
- (iv) Systems up to the capacity of 1 kWp can be financed under scheme.

State wise Break up of funds disbursed through NABARD is enclosed at Annexure-I. The disbursement is driven by demand. Total installations are 14 MWp which can give energy of 16.80 million units (kWhr.) in a year.